

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO 541  
TO BE ANSWERED ON 06.02.2019  
National Litigation Policy**

541. SHRI PONGULETI  
SRINIVASA REDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to implement National Litigation Policy which seeks to achieve speedy delivery of justice; and
- (b) if so, the details thereof and the present status thereof?

**ANSWER**  
**MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE  
AFFAIRS**  
**(SH. P.P.CHAUDHARY)**

- (a) & (b) A draft National Litigation Policy was formulated by the Government in the year 2010 which would not be finalized and hence was not implemented.

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